

flats but have not been allotted the flats so far ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The number of persons registered category-wise with the DDA under the scheme is given below :—

MIG	2695
LIG	1396
Janata	279
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Total	4370

(b) and (c). No flats has so far been allotted to any of the registrants in this scheme since the scheme was announced only recently and they will have to wait till flats become available.

(d) No Sir.

Working of Cooperative Group Housing Societies in Delhi

2374. SHRI KAMAL CHAUDHARY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of cooperative group housing societies registered with the Registrar of Cooperative Societies, Delhi;

(b) whether complaints have been received against the group housing societies which have not held elections according to amended Rule 62 of Delhi Cooperative Societies, Rules 1973 for more than three years upto 30 June, 1986;

(c) if so, the particulars of such societies and the action taken in this regard;

(d) whether there are societies which have not held annual general meetings during the last three years *i.e.* 1984, 1985 and 1986; and

(e) if so, the particulars thereof and the action taken or proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI DALBIR SINGH) : (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

[*Translation*]

Malpractices in Implementation of IRDP

2375. SHRI KALI PRASAD PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that complaints had been received regarding malpractices/ corruption in the implementation of Integrated Rural Development Programme in several districts of Bihar and Government have instituted an enquiry into them;

(b) if so, the areas about which complaints have been received, the name of the investigating agency and the progress made in the enquiry so far; and

(c) whether Government received such complaints from other States also ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) and (b). A few complaints were received regarding various types of malpractices by programme and bank officials like supply of sub-standard assets, over pricing of items, demand for illegal gratification etc. in Darbhanga, Monghyr, Giridih, Nalanda and Begusarai districts etc. All these were sent to the State Government of Bihar for investigation and necessary action. While some complaints were not substantiated, in some cases action was taken against the concerned officials.

A major pending complaint relates to bungling by banks, traders and officials in the supply of boring equipment and pumps in the State of Bihar specially in Darbhanga district. The enquiry report received from the Government of Bihar was sent to the Ministry of Finance for action as far as banks were concerned. The matter has been investigated by the Ministry of Finance. The Central Bank of India has accorded sanction for prosecution of six officials named in the C.B.I. Report. The C.B.I. Report has also recommended prosecution of nine outsiders. As regards action against the State officials,